

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00077/2017
IN
RA. NO.170/00066/2017
IN
OA. NO. 00240/2015

DATED THIS THE 22ND DAY OF JANUARY, 2019

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Bharathi Jalawadi
W/o Late Balachandra Jalawadi,
Aged about 45 ears,
57, Sapthagiri, MCTC Layout,
1st Stage, Basaveshwaranagar,
Bangalore-560 079.
Karnataka.

... Petitioner

(By Advocate Shri.N. Obalappa)

Vs.

1. Sri Ajay Mittal,
Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. Sri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower 'C' Mandi House,
Copernicus Marg,
New Delhi – 110 001.

3. Sri F. Sheheryar,
Director General,
All India Radio, Akashvani Bhavan,
Parliament Street, New Delhi – 110 001.

4. Shri A. Hanumant,
The Dt. Director General (E) ,
All India Radio, Rajbhavan Road,
Bangalore – 560 001.Respondents

(By Shri Vishnu Bhat, Standing Counsel for respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ... MEMBER(J)

Heard. Against our order a Writ Petition No.50172/2018 has been filed and is pending. Therefore, Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Petitioner in CP.170/00077/2017

1. Annexure C1 : Copy of Hon'ble CAT order dated 15.9.2015.
2. Annexure C2 : Copy of Hon'ble CAT order dated 13.6.2017.
3. Annexure C3 : Copy of Applicant's representation dated 04.7.2017.
